

PATNA HIGH COURT

NOTICE

Result of the Main (Written) Examination held on 14.07.2024 (Sunday) under the District Judge (Entry Level), Direct from Bar Exam-2023.

Out of 314 candidates to whom Admit Cards were issued for the Main (Written) Examination under the District Judge (Entry Level), Direct from Bar Exam-2023 held on 14.07.2024, 284 candidates have appeared in Paper-I & Paper-II of the said examination.

On the basis of marks obtained by the candidates in the aforesaid examination, following candidates (Roll Number wise) have been selected for interview-

<u>Sl. No.</u>	<u>Roll No.</u>	<u>Name of the candidate</u>
1	10011	KALYANI KUMARI
2	10040	AZHAR ALAM
3	10090	SANJEET KUMAR
4	10201	PANKAJ KUMAR VERMA
5	10213	ANJANY NANDAN PANDEY
6	10219	NAZIA KHANAM
7	10275	KARAN RAJ
8	10303	MANOJ KUMAR
9	10372	ASHUTOSH KUMAR MISHRA
10	10388	MD OWAIS ANSARI
11	10390	PUSHPANJALI KUMARI
12	10410	SHABNAM
13	10492	MANAS KUMAR VATSAL
14	10511	PRABHAT KUMAR
15	10553	MOHD TARIQUE MUSTAFA



16	10619	KUMARI MANISHA
17	10656	AMOD KUMAR
18	10663	NEERAJ KUMAR
19	10722	DILIP KUMAR SINGH
20	10833	AKHILESH SINGH
21	10850	SWAMI NANDAN PRASAD SINGH
22	11003	JAI PRAKASH CHAUDHARY
23	11020	TABASSUM PERWEEN
24	11136	DEEPAK KUMAR
25	11221	MEDHA SHREE
26	11330	NEETU SHARMA
27	11344	RAJEEV KUMAR SAHANI
28	11362	JATA SHANKAR MISHRA
29	11409	VIVEK KUMAR TRIPATHI
30	11539	RAMESH RANJAN
31	11745	ANIL KUMAR
32	11750	ROHIT KUMAR
33	11843	NAWNIT KUMAR
34	11846	RICHA
35	11852	NITU KUMARI
36	11883	RAJAN KUMAR
37	11937	BINOD KUMAR CHOUDHARY
38	11941	AMIT KUMAR
39	12044	SUMAN KUMAR SINGH
40	12175	RAM PRAKASH YADAV
41	12258	DILIP KUMAR
42	12300	KAMAL KUMAR
43	12426	AWANISH KUMAR
44	12526	SUGANDHA PRASAD
45	12528	NAGHMA TARANNUM
46	12667	PRIYABRAT KUMAR
47	12721	MAMTA SAHDEV
48	12746	MANISHA PRAKASH
49	12787	NEERAJ KUMAR
50	12964	ANIL KUMAR MAHATO

51	12968	PINKY SINGH
52	12987	MONISHA SINGH
53	12998	ANIMA SINGH
54	13093	NAWEEN KUMAR
55	13105	RAJESH KUMAR
56	13151	VINAY RANJAN KUMAR
57	13159	SHIVANGI
58	13169	RISHI CHANDAN
59	13233	VIJAY SHANKAR SINGH
60	13246	GULNAZ FIRDAUS
61	13356	NALINI RANJAN SRIVASTAVA
62	13374	SONI KUMARI
63	13384	KANHAIYA KUMAR
64	13388	MANISH KUMAR PANDEY
65	13390	ANAND SHANKAR SHARMA

Note : 1. The aforementioned result has been prepared on the basis of provisions as contained in Advertisement No. BSJS/1/2023, The Bihar Superior Judicial Service Rules, 1951, letter number 588 dated 17.01.2017 & 469 dated 11.01.2021 issued by the General Administration Department, Govt. of Bihar to the Patna High Court & other authorities as well as communication made to the Court by the State Government vide memo no. 12033 dated 18.09.2017 & letter no. 127 dated 05.01.2022 regarding roster formula applicable in respect of reserved category candidates.

2. The details of category wise vacancies has already been mentioned in the result of the Preliminary Test published vide Court's Notice dated 17.05.2024.

3. As per clause 11 of the Appendix-'C' to The Bihar Superior Judicial Service Rules, 1951, a candidate will be called for viva-voce only if he secures at least 45% marks in each theory paper. Further, as per clause 6(f) of the Advertisement No. BSJS/1/2023 dated 11.12.2023 to be read with clause 8 of Appendix-'C' to the Bihar Superior Judicial Service Rules, 1951, there shall be relaxation of 5% marks in each theory paper whereas, 45% in aggregate of the written examination and viva-voce would be qualifying marks for the reserved category candidates including women and orthopedically disabled candidates, provided they secure qualifying marks, i.e., 30% in interview. **However, there will be no relaxation for Economically Weaker Section (EWS) Category Candidates.**

4. The candidates, approximately three times the number of vacancy category wise, in order of merit, have been selected for interview.
5. Amongst 65 candidates selected for interview, there are 21 candidates in UR category; 7 candidates in SC category; 1 candidate in ST category; 18 candidates in EBC category; 9 candidates in BC category and 9 candidates in EWS category. Further, only 1 OH candidate has secured qualifying marks whose name is also in the result of UR category. The required number of qualified SC & ST candidates are not available, therefore, the number of the selected candidates in SC & ST category remained less than their requisite proportionate number.
6. The information regarding the date of the interview will be given soon.
7. Candidatures of aforesaid selected candidates for interview are provisional. The High Court is free to decide about their eligibility at any stage upon proper verification.
8. The candidates are advised to be ready with their original documents/testimonials as detailed in the Advertisement so that they can upload the scanned copies of the same for the first stage verification at a short notice when the website/portal of the High Court shall be opened for the purpose.
9. The candidates are further advised to keep visiting the website of the Court regularly for further details / updates in the matter.

By order of the Court

Dated : 05.10.2024


Registrar General